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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.08.2025

## NOTICE

Please take notice that the following matters listed in the Court - IV on 22.08.2025 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No.  | Name of the parties   | Counsel for<br>Appellants | Counsel for<br>Respondents  |
|--------|---|---|---------------------------|---|
| 1.     | Comp. App. (AT) No. 193 of 2023 & I.A. No. 4751, 4752, 4753 of 2023  Part Heard | K Pandeya & Co. & Anr.<br>Vs.<br>National Financial Reporting<br>Authority (NFRA) | Rohan Batra               | Zoheb Hossain<br>Vivek Gurnani<br>Farheen Penwale   |
| 2.     | I.A No. 4091 of<br>2025 in Comp.<br>App. (AT) (Ins)<br>No. 296 of 2024          | Rohit Kumar<br>Vs.<br>Yogesh Gupta & Anr.   | Saurabh Jain              | Sumesh Dhawan Abhay A Jena- R1 Kumar Anurag Singh Zain A. Khan Dhananjaya Mishra                |
| 3.     | I.A No. 4092 of<br>2025 in Comp.<br>App. (AT) (Ins)<br>No. 295 of 2024          | Sanjeeb Kumar Jha<br>Vs.<br>Yogesh Gupta & Anr.                                   | Saurabh Jain              | Sumesh Dhawan Abhay A Jena- R1 Kumar Anurag Singh Shwetank Singh Zain A. Khan Dhananjaya Mishra |
| 4.     | I.A No. 4093 of<br>2025 in Comp.<br>App. (AT) (Ins)<br>No. 298 of 2024          | Arun Kumar Bag<br>Vs.<br>Yogesh Gupta & Anr.                                      | Saurabh Jain              | Sumesh Dhawan Abhay A Jena- R1 Kumar Anurag Singh Shwetank Singh Dhananjaya Mishra              |